

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 208 of 2013 &
IA No. 288 of 2013**

Dated : 26th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Power Generation
Corp'n. Ltd. ... Appellant(s)**

Versus

Central Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Counsel for the Respondent(s): : Mr. M.S. Ramalingam for
CERC**

ORDER

Reply is being filed today by the learned counsel for the Respondent.

Post the matter for hearing on **24.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr